

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1487/2012

BAIRAM MURALIDHAR

Petitioner(s)

VERSUS

STATE OF A.P.

Respondent(s)

(With appln. (s) for stay and office report)  
(For final disposal)

Date : 18/07/2014 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA  
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Ms. Madhurima Tatia, Adv.  
Mr. Sridhar Reddy, Adv.  
Mr. V. N. Raghupathy ,Adv.

For Respondent(s) Mr. ATM Rangaramanujam, Sr. Adv.  
Mr. D. Mahesh Babu ,Adv.  
Ms. Suchitra Hrangkhawl, Adv.  
Mr. Amjid Maqbool, Adv.  
Mr. Amit K Nain, Adv.  
Mr. Aditya Jain, Adv.  
Mr. Ramakrishna Rao, Adv.  
Mr. P V Bhaskar Reddy, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Hearing concluded.  
Judgment reserved.

(NAVEEN KUMAR)  
COURT MASTER

(RENUKA SADANA)

Signature Not Verified  
Digitally signed by  
Naveen Kumar  
Date: 2014.07.21  
17:00:40 IST  
Reason:

COURT MASTER